

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A./61/470/2020

This the 03rd day of November, 2020

**HON'BLE MR. JUSTICE L. NARASIMHA REDDY, CHAIRMAN
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

1. A.K. Qazi, S/o Sh. Madhav Joo Qazi, Assistant Executive Engineer, Irrigation Div; Satwari, Jammu, aged 50 yrs.
2. R.K. Saraf S/o Sh. M.L. Saraf, Asstt. Executive Engineer, RTIC, Kathua, aged 44 years.
3. M.K. Kailoo S/o Lt. Jyoti Parkash Kailoo, aged 43 years, C/o Santosh Niwas, near S.B.I. Dhar Road, Udhampur.
4. Raj Kumar S/o Sh. Ram Lal, Asstt. Executive Engineer, aged 44 years, R/o 113-A, Gandhi Nagar, Jammu.
5. Syed Ahmed Dar S/o Kh.Ab. Khaliq Dar, Aged 44 years, R/o Magharmal Bagh, Srinagar.

.....Applicants

(Advocate: Mr. Aditya Gupta)

Versus

1. State of Jammu and Kashmir through Commissioner/Secretary to Govt. Public Works Department, Civil Sectt J&K, Srinagar.
2. Mushtaq Hussain Jan, Asstt. Executive Engineer, PHE Ground Water Div. Srinagar.
3. Abdul Rashid Dar, Asstt. Executive Engineer, PHE Mech. Div. Srinagar.
4. Farooq Ahmed Badroo, Asstt. Executive Engineer, PHE Ground Water Div. Srinagar.
5. Naresh Kumar Khajuria, A.E.E. in the O/o Executive Engineer, Tubewell Irrigation Div. Jammu.
6. Imtiaz Ahmed Kirmani, A.E.E., Mech. Irri. Div. Baramulla.
7. Ajay Singh Wazir, A.E.E., C/o Executive Engineer, Ground Water Drilling Division, Jammu.
8. Javed Ahmed Zargar, A.E.E., Mech. Engg. Division, Baramulla.
9. Raj Gopal Singh Bhau, A.E.E., C/o Executive Engineer, Central Heating & Air Conditioning, medical College, Mech. Div. Jammu.
10. Maninder Pal Singh, A.E.E. C/o Executive Engineer, RTIC (M) Div. Kathua.
11. Afaq Showkat Mir, AEE, MID South, Anantnag, Kashmir.
12. Mohd. Altaf Hussain Mir, A.E.E., PHE Akhnoor, M&P Div. Srinagar.
13. Din Mohd. Bhat, A.E.E. Mechanical Engg. Division, Baramulla.
14. Fareed Ahmed Ch. (ST), A.E.E. Mech. Irri. Construction Div. Srinagar.
15. Mohd. Afzal Bhat, A.E.E. MED Hospital & Central Heating Division, Srinagar.
16. Shafat Ahmed Jellani, A.E.E., MED Hospital & Central Heating Div. Srinagar.

17. Sanjay Sharma, AEE C/o Executive Engineer, PHE (M), North Div. Jammu.
18. S.C. Salgotra, AEE C/o Executive Engineer, Mech. Engg. Div. Jammu.
19. L.N. Abrol, AEE O/o Executive Engineer, Mech. Div. Khellani, Doda.
20. Vinod Kumar Wali, AEE C/o Executive Engineer, PDD Mech. Wing, Satwari.
21. Ajay Koul, AEE O/o Executive Engineer, SKIMs, Soura, Mech Div. Srinagar.

.....Respondents

(Advocate:- Mr. Sudesh Magotra, Deputy Advocate General)

O R D E R
[O R A L]

Justice L. Narasimha Reddy, Chairman: -

Mr. Aditya Gupta, learned counsel for the applicants, submits that the T.A. has become infructuous.

2. The T.A. is, therefore, dismissed as infructuous. There shall be no order as to costs.

(MOHD. JAMSHED)
MEMBER (A)

(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN

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